पाकिस्तानी राष्ट्रिक पकड़े गये थे ;

- (ख) क्या उत्तर बंगला में जासुसी कर रहे छ: पाकिस्तानी सैनिक एक ट्रान्समिटर के साथ पकडे गये थे ;
- (ग) क्या बंगला देश की सीमा के साथ और पाकिस्तानी जासूस भी पकड़े गए हैं और क्या वहां जास्सी की गतिविधियां बढने के कोई समाचार मिले हैं; और
- (घ) यदि हां, तो सरकार इस सम्बन्ध में क्या कदम उठा रही है ?

#### ARREST OF PAKISTANI NATIONALS AND SPIES IN INDIA

255. SHRI DEVDUTT KUMAR KIKA-BHAIPATEL: DR. BHAI MAHAVIR:

Will the Mi गहा of HOME AFFAIRS/ संश्री be pleased to state:

- (a) whether any Pakistani nationals were apprehended during the recent riots in Badarpur town of Cachar District in Assam;
- (b) whether six Pakistani soldiers were arrested with a transmitter while engaged in espionage activities in North Bengal;
- (c) whether other Pakistani spies have also been arrested along the border with Bangla Desh and whether any reports have been re ceived about the increase in espionage acti vities there; and
- (d) if so, what steps are being taken by Government in this regard?]

गृह मंत्रालय में राज्य मंत्री (श्री राम निवास मिर्घा): (क) से (ग) सूचना अभी आनी है तबा सदन के पटल पर रख दी जायेगी।

(घ) ऐसे तत्वों का पता लगाने तथा उनसे निपटने के लिए पर्याप्त व्यवस्था विद्यमान है

बदरपुर में हुए हाल के दंगों के दौरान कोई तथा सरकार को सभी संबंधित एजेन्सियां अत्यन्त सतकंता बरत रही हैं।

> t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, मन्त्रालय में राज्य मंत्री (SHRI RAM NIVVAS MIRDHA): (a) to (c) Information is awaited and will be laid on the Table of the House.

> (dl Adequate machinery exists to delect and deal with such elements and utmost vigilance is being maintained by all concerned agencies of Government].

### NEWSPRINT QUOTA TO MADHYA PRADESH

- 256. SHRI SWAISINGH SISODIA: Will the INFORMATION \_\_\_ANn of Minister BROADCASTING/सूचना और प्रसारण मन्त्री be pleased to state:
- (a) how much quota of newsprint has been allotted to each of the dailies published in Madhya Pradesh:
- (b) how much quota of newsprint has been sanctioned to bi-weeklies and weeklies in Madhya
- (c) the basis on which the quota of newsprint is allotted to various dailies and bi-weeklies;
- (d) whether the quota of newsprint to die newspapers of Madhya Pradesh is proposed to be increased in order to spread awakening among the people of a backward State like Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY INFORMATION AND BROAD-े क्ष्या और प्रसारण मन्दालय में उपमंत्री (SHRI DHARAM BIR SINGH) : (a) and (b) Statements showing the newsprint quota given (a) to dailies and (b) to weeklies and bi-weeklies published in Madhya Pradesh for the licensing year 1970-71 are at Appendix 'A' & 'B' respectively.

[See Appendix LXXVI, Annexures, Nos. 7 and 8], xanslation.

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- (c) The basis of allocation of newsprint to dailies, bi-weeklies and other periodicals is given in the Newsprint Allocation Policy announced at the beginning of each licensing year. It is mainly related to the average circulation, ave rage number of pages and pag<-size of a news paper and increases allowed to it under the policy in each licensing period. The Newsprint Allocation Policy for 1971-72 was laid on the Table of the House on 7-4-71.
- (d) Newsprint is not allocated Statewise. Provision has, however, been made in the Newsprint Allocation Policy for more liberal increases in circulation and page level to news papers in the small and medium categories as against those in the big category. The policy does in fact provide scope for starting of new newspapers in the backward areas as well as for their growth.

# बांगला देश मुक्ति संघर्ष के समय से भारत में गिरपतार किये गये पाकिस्तानी राष्टिक

- 257. श्री जगदम्बी प्रसाद यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :
- (क) बांगला देश की मुक्ति आन्दोलन के प्रारम्भ से अब तक कितने पाकिस्तानी राष्ट्रिक और पंचमांगी पकड़े गये, कितनों पर मुकदमा चला और सजा हई;
- (ख) बांगला देश से इसी अवधि में भाग कर भारत आने वाले लोगों में कितने गैर बंगाली हैं;
- (ग) क्या यह सच है कि दिल्ली और शेष भारत के कुछ मुसलमान और इसके द्वारा संचालित पत्र पत्रिकायें बांगला देश मुक्ति आन्दोलन के विरुद्ध हैं; और
- (घ) यदि हां, तो इस बारे में सरकार की प्रतिक्रिया क्या है ?

## "('[PAKISTANI NATIONALS ARRESTED IN INDIA SINCE TUB BANGLA DESH FREEDOM STRUGGLE

257. SHRI J. P. YADAV : Will the Minister of HOME AFFAIRS, UE 4-31 be

pleased to state.

- (a) the number of Pakistani nationals, and fifthcolumnists arrested, prosecuted and convicted sinethe beginning of the struggle for independence in Ban. :la Desh:
- (b) the number of non-Bengalis who came to India from Bangla Desh during the same 'period;
- (c) whether it is a fact that some Muslims in Delhi and in the rest of India and the journals sponsored by them are against the struggle for independence in Bangla Desh: and
- (d) if so, what is the reaction of Government in this regard ?]

t[THE MINISTER OF STATE IN THE MINISTRY
गृह मंत्रालय में राज्य मंत्री (श्री कें किं सी॰
पन्त): (क) और (ख) सूचना की प्रतीक्षा की जा रही है और सदन के पटल पर रख दी जायगी।

- (ग) और (घ) बांगला देश के लोगों के आन्दोलन के लिए जो राष्ट्रव्यापी सहानुभूति और समर्थन उमड़ा है उससे धर्म भाषा, इत्यादि के सभी मतभेद भुला दिये गये हैं; अतः कुछ व्यक्तियों द्वारा व्यक्त किए गए असंगत विचारों को विशेष महत्व देने की आवश्यकता नहीं है। OF HOME AFFAIRS/गृह मन्त्रालय
- में राज्य मन्त्रों (SHRI K. C. PANT): (a) and b) Information is awaited and will be laid on the Table of the House
- (c) and *id*) In the face "I" the nation-wide upsurge of sympathy and support for the struggle of the people of Bangla Desh that has transcended all differences of religion, language etc., no special significance need be attached to some discordant views expressed by a few.]

## TAMIL NADU GOVERNMENT COMMISSION'S REPORT ON CENTRE-STATE RELATIONS

258. SHRI BALACHAXDRA MI NOV: SHRI BHUPESH GUPTA : SHRI S, G. SARDESAI :

Will the Minister of HOME AFFAIRS/ गृह मन्त्रों be pleased to state :

(a) whether Government have received a